

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 22.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
 2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 248/15, TP 33/17	For hearing	Sec 433 (e) & (f)	Outsourcing Xperts	Shri Raghuram Cadambi	Nitesh Estates Ltd.	Holla & Holla Associates

SL. NAME (IN CAPITAL)
 NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON
 9880073412


Petitioner

Lakshmi
 For Raghuram
 Cadambi

ORDER

Heard Ms. Lakshmi Menon, Learned Counsel for the Petitioner.

Post the case on 27.07.2018.


 Member (T)


 Member (J)